NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. 562/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SH. RAVIKUMAR DURAISAMY

Member (T))

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES:

Prakashmal M Jain

V/s.

Precimax Engineers Ltd..

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION S
G3 ADV ACHALA A DV FOR PLAINTIFF
HATOLE

ORDER

TCP 562/I&BP/NCLT/MB/MAH/2017

- 1. Learned Representative of the Petitioner is present.
- 2. This is a case transferred from the Hon'ble High Court for outstanding Debt of Rs.1,29,028.
- Learned Representative is seeking time to comply with the provisions of IB Code. Granted.
- Adjourned to 13.09.2017.

Sd/-

Sd/-

RAVIKUMAR DURAISAMY

Member (Technical)

M.K. SHRAWAT Member (Judicial)